

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 69/Chd/Pb/2018

Punjab Accumulators Private LimitedApplicant
Vs.
Registrar of Companies, Punjab and ChandigarhRespondent

Present: Mr. Karanveer Jindal, Advocate for petitioner.

Learned counsel for the applicant request for further time to comply with the order dated 05.04.2018. The needful shall now be done within a week

List for further consideration on 10.05.2018.

Sd/-
(Chief Justice M.M. Kumar)
President, NCLT
Camp at Chandigarh.

Sd/-
(Pradeep R. Sethi)
Member (Technical)

May 02, 2018
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